

12.02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): I beg to lay on the Table a copy of the Kerosene (Fixation of Ceiling Prices) Amendment Order, 1979 (Hindi and English versions) published in Notification No. G.S.R. 87(E) in Gazette of India dated the 1st March, 1979, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4076/79.]

NOTIFICATION MAKING CERTAIN AMENDMENTS IN THE DESCRIPTION OF CONSTITUENCIES IN SCHEDULE XVIII OF D.P.A.C. ORDER, 1976.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHR S. D. PATIL): I beg to lay on the Table a copy of Notification No. S. O. 60(E) (Hindi and English versions) published in Gazette of India dated the 31st January, 1979 making certain amendments in the description of the constituencies in Schedule XVIII of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976 relating to the State of Punjab, under sub-section (2) of section 9 of the Representation of the People Act, 1950. ([Placed in Library. See No. LT-4077/79.]

ANNUAL REPORTS AND STATEMENTS OF MAZAGON DOCK LTD. BOMBAY AND GOA SHIPYARD LTD., VASCO-DA-GAMA FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 618A of the Companies Act, 1956:—

(a) (i) Annual Report of the Mazagon Dock Limited, Bombay, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement regarding Review on the working of the Mazagon Dock Limited, Bombay, for the year 1977-78.

[Placed in Library. See No. LT-4078/79].

(b) (i) Annual Report of the Goa Shipyard Limited, Vasco-da-Gama (Goa) for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement regarding Review on the working of the Goa Shipyard Limited, Vasco-da-Gama (Goa) for the year 1977-78.

[Placed in Library. See No. LT-4079/79]

SHRI JYOTIRMOY BOSU (Diamond Harbour): We have got the Annual Reports of Mazagon Docks and Goa Shipyard have been presented. But why is it that the Annual Report of Garden Reach Shippers and Engineers, Ltd. which is a sister concern which also produces ships is not being published. The reason is that 10,000 workers are on strike there for the last two months, causing a loss of Rs. 12 crores to the exchequer. The bilateral agreement that was entered into by the Government, they are dishonouring it. As a result, the workers have gone on strike. Are we going to be passive spectators when there is a loss of Rs. 12 crores.

MR. SPEAKER: This is the stage of presentation of the report.

SHRI JYOTIRMOY BOSU: They are not presenting the report, because